

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The State Budgets (Revised Estimates) for 1966-67 showed a total deficit of Rs. 81.23 crores in eleven States. These estimates take into account receipts of *ad-hoc* loans from the Centre amounting to Rs. 108 crore (net) given to seven States to enable them to repay their overdrafts. The deficits arose because State Governments undertook commitments which were in excess of the resources available.

(b) The latest appraisal of State Budgets indicates that, on the basis of present commitments, thirteen States may have deficits during the current year on their budgetary transactions. However, it is not possible, at the present stage, to anticipate the exact amount of the deficit or the order of increase, if any, relative to 1966-67.

(c) To the extent that any State Government is unable to take steps to avoid recurring annual deficits, it would find it difficult to meet all its commitments including the repayment of Central loans. Since the Central resources take into account the repayments due from the States, any default in this regard would affect the national economy.

(d) All the State Governments have been advised to restrict their expenditure to the resources clearly in sight.

RETRENCHMENT OF STAFF BY FOREIGN OIL COMPANIES

*518. SHRI K. M. ABRAHAM :
SHRI P. P. ESTHOSE :
SHRI B. K. MODAK :
SHRI UMANATH :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government are aware that the foreign oil companies are propagating that Government's oil policy and activities of the Indian Oil Corporation are responsible for their staff being declared surplus;

(b) if so, the reaction of Government thereto ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) Yes, Sir.

(b) The Gokhale Commission of Inquiry appointed by the Government of

India is examining the above views and other cognate matters.

ALLOCATION FOR TRIBAL WELFARE

*519. SHRIMATI SUSEELA

GOPALAN :

SHRI A. K. GOPALAN :

SHRI C. K. CHAKRAPANI :

SHRI K. RAMANI :

Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that there is a cut in the Central allocation for the tribal welfare for the current year;

(b) if so, the reasons therefor and the amount allotted for the tribal welfare for the current year;

(c) whether Government propose to increase the financial assistance for tribal welfare work;

(d) if so, when; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) :

(a) No.

(b) Does not arise; Rs. 7.94 crores.

(c) An effort is being made.

(d) and (e). The matter is under consideration.

FAMILY WELFARE PLANS

*520. SHRI MARANDI :
SHRI YASHPAL SINGH :
SHRI S. M. BANERJEE :
SHRI S. C. BESRA :

Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Central Society Welfare Board in a draft programme for the Fourth Plan has suggested new pattern for family welfare plans; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) :

(a) No new pattern for family welfare plans was suggested by the Central Social Welfare Board.

(b) Does not arise.